

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018

(Energy Conservation)

Dated: 29th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jindal Stainless Limited **Petitioner(s)**
Versus
The Bureau of Energy Efficiency, Ministry of Power, Respondent(s)
Government of India & Ors.

Counsel for the Petitioner(s) : Mr. Aditya N. Das
Ms. Evita A. Das

Mr. R. P. Panigrahi (*Rep.*)

Counsel for the Respondent(s) : Mr. Rohit Jain
Mr. Aneesh Sadhwani for R-1 & 4

ORDER
IA No. 1128 of 2018

(Appli. for Condonation of Delay in filing the reply)

We have heard learned counsel appearing for the Appellant and learned counsel appearing for the Respondent Nos.1 & 4.

The learned counsel, Mr. Rohit Jain, appearing for the Respondent Nos. 1 & 4 submitted that the delay of 30 days in filing the reply has been explained satisfactorily and sufficient cause has been shown in the application. The same may kindly be accepted and delay in filing the reply may kindly be condoned in the interest of justice and equity.

Submission made by the learned counsel appearing for the Respondent Nos.1 & 4, as stated above, is placed on record.

In the light of the submission made by the learned counsel appearing for the Respondent Nos.1 & 4 and after careful perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient

cause has been made out. The same is accepted and the delay in filing the reply is condoned. The IA is allowed.

O.P. NO. 03 OF 2018

Learned counsel appearing for the Petitioner submitted that rejoinder will be filed during the course of day.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on **28.09.2018**, as requested by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member